

Filing No. Cr.MP/8602/2020

Vijay Kumar Singh Vs The State of Jharkhand

Advocate's Name- Mr. Anurag Kashyap

Defects:-

9. (i) Party name (O.P) may properly be stated at index.
- (ii) Details of case such as case no., Order date and home of the Hon'ble Judge is missing at para-1 & Prayer.
- (iii) Annexure numbering at sub-para of para- 3 & 4 is not in accordance with the same at index & corresponding pages, which may be verified and corrected.
- (iv) Date of order stated at sub-para of para-4 may be verified with its relevant annexure.
- (v) Para-1 statement of affidavit appears to be incomplete.